

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 18<sup>th</sup> of September, 2023.

**NO. HC.VII/72/9532/2023/A ###** In continuation of this Registry's earlier Notification **NO.HC.VII/72/9349/2023/A** dated **12-09-2023**, the Judicial Officers and other officials of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh who have been nominated to attend the ***2 (two) day "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)"*** to be held on **23<sup>rd</sup>** and **24<sup>th</sup>** September, 2023 at the Supreme Court Auditorium, 3<sup>rd</sup> Floor, C-Block, Additional Building Complex **are required to make their own arrangements for their accommodation during the period of the Consultation.**

Further, the Nodal Officers nominated for the Consultation shall distribute the invitation cards amongst the participants of their respective States.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII/72 /9533-9549/2023/A Dated: 18-09-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Justice and Law Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)" period &***

***(b) they will be entitled T.A. & D.A. as admissible under the Rules.***

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Children in Conflict with Law (focus on Prevention, Restorative Justice, and Diversion and Alternatives to Detention)" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

7. The Registrar (Vig./Admin./Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform the nominated Judicial Officers about this Notification).***

10. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh.

***(He is requested to inform all the nominated participants of his State about this Notification).***

11. The District & Sessions Judge, Jorhat.

***(He is requested to inform the nominated Judicial Officer under his/her control about this Notification)***

12. The nominated Officers.

13. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

14. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**

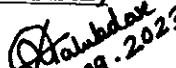
15. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court, Guwahati.

16. The P.S to Hon'ble Mr. Justice Arun Dev Choudhury, Member, Juvenile Justice Committee, Gauhati High Court, Guwahati.

17. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

  
**REGISTRAR (JUDICIAL)**

  
18.09.2023